

OA No. 573/2005

25.05.2007

Shri Gautam Bose and Shri A. Rahman present on behalf of the applicant and Shri Mukundjee is present on behalf of the respondents. Shri Mukundjee produces a copy of the Service Book of the applicant to show that his date of birth is 1943 and states that he ought to have retired in 2003. Shri Bose produces a copy of the Seniority List to show that the date of birth of the applicant is 1948. In the meantime, Shri Kukundjee says that he has not received the rejoinder which has been filed by Shri A. Rahman. He seeks some time to go through the rejoinder.

Adjourned. List this case on 28.06.2007 under the same heading.

  
[ A. Kushari] M(A)

srk.

OA 573 of 05

28.6.07

Request for adjournment has been made on behalf of Shri G. Bose, learned counsel for the applicant on the ground that due to illness of his mother he is unable to attend the Tribunal. Shri Mukund Jee, learned counsel for the respondents is present. Adjourned. List this case on 13.7.2007 for hearing.

  
[ S. Srivastava ] M [ J ]

/cbs/

OA 573/2005

13.07.07

Junior to Shri G. Bose, learned counsel for the applicant seeks adjournment on the ground that due to some personal difficulty Shri Bose is unable to attend the Court today. Adjourned. List this matter on 10.08.07 before the SB under the same heading.

[ Amit Kushari ]/M[A]

[ Ms. Sadhna Srivastava]/M[J]

srk.

OA 107/06

Dated 10.8.2007

The 1d. counsel for the applicant Shri Gautam Bose, seeks an adjournment with consent of the 1d. counsel for the respondents. List it under the same heading on 24.8.2007.

[ S.N.P.N. Sinha ]/M[A]

mps.

24.8.2007

Sri Gautam Bose for the applicant  
Smt Mukundjee for the respondents

Ruling hear  
submitted  
documents  
summons  
29/7/07  
29/7/07

Heard on both sides. This application is dismissed.  
Reasoned order on separate sheets.

  
(P.K. Sinha)  
V.C.

NJ